

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**Schedule of Final Phase Institutional Induction Training Course for Civil Judge (Entry Level) Batch 2022**

**(16.01.2024 to 30.01.2024)**

**[First week 16.01.2024 to 20.01.2023]**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 12:00 noon</b>	<b>SESSION – II 12:15 pm to 1:45 pm</b>	<b>SESSION – III 2:30 pm to 4:00 pm</b>	<b>SESSION – IV 4:15 pm to 5:45 pm</b>
<b>16.01.2024 Tuesday</b>	Inaugural Session & Feedback from the participants and identifying issues & challenges faced on the Board  By: <b>Officers of the Academy</b>	Feedback from the participants and identifying issues & challenges faced on the Board  By: <b>Officers of the Academy</b>	Interactive discussion on – Key issues relating to Remand and Bail  By: <b>Shri Manish Sharma Faculty Member (Jr. 1),</b>	Discussion on – Law relating to temporary injunction under Order 39 Rules 1 & 2  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.)</b>
<b>17.01.2024 Wednesday</b>	Suits for declaration: Sec. 9 CPC & Sec. 34, 38 to 42 Specific Relief Act, 1963  By: <b>Shri Amit Singh Sisodia OSD</b>	Interactive discussion on – Key issues relating to framing of charges, discharge and alteration of charges of IPC and other offences including: <ul style="list-style-type: none"><li>• Sections 34 &amp; 149 IPC</li><li>• Sections 109 &amp; 120 IPC</li></ul> By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.)</b>	Interactive discussion on key issues relating to Offence of cheating and forgeries under IPC  By: <b>Shri Manish Sharma Faculty Member (Jr. 1)</b>	Adverse possession, pleading and proof and Easement Act, 1882  By: <b>Director, MPSJA</b>
<b>18.01.2024 Thursday</b>	Interactive discussion on partition suit and Key issues relating to preliminary decree and final decree  By: <b>Shri Manish Sharma Faculty Member (Jr. 1)</b>	Interactive discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2)</b>	Discussion on: <ul style="list-style-type: none"><li>• Exercise-1 – Framing of charges</li></ul> By: <b>Director, MPSJA</b>	Mock Trial : Argument on application under Order 39 Rules 1 & 2 CPC  By: <b>Officers of the Academy</b>

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 12:00 noon</b>		<b>SESSION – II 12:15 pm to 1:45 pm</b>		<b>SESSION – III 2:30 pm to 4:00 pm</b>		<b>SESSION – IV 4:15 pm to 5:45 pm</b>
<b>19.01.2024 Friday</b>	Interactive discussion on – Key issues relating to Negotiable Instruments Act, 1881  By: <b>Shri Padmesh Shah Addl. Director</b>	<b>T E A  B R E A K</b>	Interactive discussion on – Key issues relating to Sections 9 to 25 of Specific Relief Act, 1963  By: <b>Shri Amit Singh Sisodia OSD</b>	<b>L U N C H  B R E A K</b>	Interactive discussion on – Wild Life Protection Act, 1972 and Indian Forest Act, 1927 – Offences and trial and custody of property  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.)</b>	<b>T E A  B R E A K</b>	Discussion on – Key issues relating to interim applications in civil cases, order sheet writing and impounding of documents  By: <b>Shri Manish Sharma Faculty Member (Jr. 1)</b>
<b>20.01.2024 Saturday</b>	Discussion on – Key issues relating to interim applications in criminal cases and order sheet writing  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.)</b>		Discussion on: <ul style="list-style-type: none"> <li>• Exercise-2 – Court Fees Act, 1870 and Suit Valuation Act, 1887</li> </ul> By: <b>Smt. S. Vineeta Faculty Member (Jr. 2)</b>		Discussion on: <ul style="list-style-type: none"> <li>• Exercise-3 – Framing of issues</li> <li>• Exercise -3A – Order writing under Order 22 CPC</li> </ul> By: <b>Director, MPSJA</b>		Open interactive session based on queries (civil & criminal cases)  By: <b>Officers of the Academy</b>

- Note: (1) The Schedule is subject to change as per exigencies.  
(2) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**Schedule of Final Phase Institutional Induction Training Course for Civil Judge (Entry Level) Batch 2022**

**(16.01.2024 to 30.01.2024)**

**[Second week 22.01.2024 to 30.01.2024]**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 12:00 noon</b>	<b>SESSION – II 12:15 pm to 1:45 pm</b>	<b>SESSION – III 2:30 pm to 4:00 pm</b>	<b>SESSION – IV 4:15 pm to 5:45 pm</b>
<b>22.01.2024 Monday</b>	Interactive discussion on – Key issues relating to M.P. Land Revenue Code,1959  By: <b>Shri Amit Singh Sisodia OSD</b>	Interactive discussion on – Key issues relating to offences under Special Acts – Arms Act and Govansh Vadh Pratishehdh Adhiniyam etc.  By: <b>Smt. Namita Dwivedi Assistant Director</b>	Discussion on: • Exercise-4 – Section 311 CrPC  By: <b>Shri Padmesh Shah Addl. Director</b>	Interactive discussion on – Key issues relating to Offence of Theft and Dacoity under IPC  By: <b>Shri Devrath Singh Deputy Director</b>
<b>23.01.2024 Tuesday</b>	Interactive discussion on – Key issues relating to M.P. Accommodation Control Act, 1961  By: <b>Shri Amit Singh Sisodia OSD</b>	Interactive discussion on – Public Gambling Act, 1957, Police Act, 1861 & MMDR Act, 1957  By: <b>Shri Devrath Singh Deputy Director</b>	Interactive discussion on – Key issues relating to Protection of Women from Domestic Violence Act, 2005  By: <b>Smt. Vishveshwari Mishra Civil Judge, Senior Division, Jabalpur</b>	Interactive discussion on stay of suit, <i>res judicata</i> and consolidation of suits  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2)</b>
<b>24.01.2024 Wednesday</b>	Interactive discussion on – Recording of evidence in criminal cases, adjournments u/s 309 CrPC and recording of statement u/s 164 CrPC  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.)</b>	Interactive discussion on – Execution proceedings & Objections – Different modes of execution and allied issues  By: <b>Shri Manish Sharma Faculty Member (Jr. 1)</b>	Key issues relating to Order 23 Rules 1 & 3 of CPC  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.)</b>	Discussion on – Key issues relating to Order 17 Rules 2 & 3 CPC and Order 9 Rules 9 & 13  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2)</b>

DATE/ DAY	SESSION – I 10:30 am to 12:00 noon	SESSION – II 12:15 pm to 1:45 pm	SESSION – III 2:30 pm to 4:00 pm	SESSION – IV 4:15 pm to 5:45 pm
<b>25.01.2024</b> <b>Thursday</b>	Interactive discussion on Legal Search by using Software and Internet and Use of MPSJA website  By: <b>Shri Devrath Singh</b> <b>Deputy Director</b>	Discussion on: • Exercise-5 – Judgment writing (Civil)  By: <b>Shri Amit Singh Sisodia</b> <b>OSD</b>	(i) Journey of Civil Trial – Bottlenecks and solutions (ii) Dealing with different IAs’ in different stages (O.6 R.17, O.7 R.10 & 11, O.26 R.9 CPC etc.)  By: <b>Shri Padmesh Shah</b> <b>Addl. Director</b>	Open interactive session based on queries (Civil & Criminal cases)  By: <b>Officers of the Academy</b>
<b>26.01.2024</b> <b>Friday</b>	<b>HOLIDAY</b>	<b>ON ACCOUNT OF</b>	<b>REPUBLIC</b>	<b>DAY</b>
<b>27.01.2028</b> <b>Saturday</b>	Interactive discussion on – Key issues relating to maintenance u/s 125 CrPC  By: <b>Smt. Namita Dwivedi</b> <b>Assistant Director</b>	Interactive discussion on – Key issues relating to offence of accident under IPC  By: <b>Shri Manish Sharma</b> <b>Faculty Member (Jr. 1)</b>	Exercise Writing: • Exercise-7 – Writing Civil Compromise • Exercise-8 – Order 39 Rules 1 & 2 By: <b>Shri Manish Sharma</b> <b>Faculty Member (Jr. 1)</b>	Mock Trial : Deposition of witness in Civil & Criminal trials  By: <b>Officers of the Academy</b>
<b>28.01.2024</b>	<b>SUNDAY HOLIDAY</b>	<b>SUNDAY HOLIDAY</b>	<b>SUNDAY HOLIDAY</b>	<b>SUNDAY HOLIDAY</b>
<b>29.01.2024</b> <b>Monday</b>	Interactive discussion on Interim/ Interlocutory Applications in criminal cases (Sections 45 & 65 Evidence Act and sections 72, 91, 311, 319 CrPC)  By: <b>Smt. S. Vineeta</b> <b>Faculty Member (Jr. 2)</b>	Interactive discussion on – Key issues relating to offences under Special Acts; Excise Act and NDPS Act  By: <b>Shri Amit Singh Sisodia</b> <b>OSD</b>	Discussion on: • Exercise-6 – Judgment Writing (Criminal)  By: <b>Director, MPSJA</b>	Interactive discussion on ACR  By: <b>Hon'ble Shri Justice Vivek Agarwal,</b> <b>Member, MPSJA</b>
<b>30.01.2024</b> <b>Tuesday</b>	Discussion on: • Exercise-7 – Writing Civil Compromise • Exercise-8 – Order 39 Rules 1 & 2 By: <b>Shri Tajinder Singh Ajmani</b> <b>Faculty Member (Sr.)</b>	Interactive discussion on – Committal u/s 209 & 323 CrPC, trial of counter cases, and issues relating to Sections 299 and 325 CrPC  By: <b>Smt. S. Vineeta</b> <b>Faculty Member (Jr. 2)</b>	Pleading and drafting of different types of applications and letters relating to communication with Hon'ble High Court of M.P. and Principal District Judge  By: <b>Officers of the Academy</b>	Overview of new Procedural and Substantial Laws  Valedictory session  By: <b>Officers of the Academy</b>

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**DIRECTOR**